

NOTIFICATION No. 123 / 2013

I

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judges, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation</i> <i>Thiru / Tmt. Selvi</i>	<i>On promotion, posted as</i>
1	P.S.Gowthaman, District Munsif-cum-Judicial Magistrate, Nannilam.	Sub Judge, Nagapattinam in the existing vacancy.
2	S.Azeem, Judicial Magistrate, Fast Track Court at Magisterial Level, Vellore.	Sub Judge, Harur in the existing vacancy.
3	R.Govindarajan, Judicial Magistrate, Tiruvottiyur.	Sub Judge, Ponneri, vice Thiru G.Thanendran, transferred.
4	S.Sashirekha, Judicial Magistrate No.II, Virudhunagar.	Special Sub Judge, Special Sub Court to deal with MCOP Act Cases, Madurai vice Thiru A.Manimozhi, transferred.
5	N.Shanthi, Principal District Munsif, Villupuram.	I Additional Sub Judge, Villupuram in the existing vacancy.
6	A.Subathra, Principal District Munsif, Manamadurai.	Sub Judge, Sivakasi, in the existing vacancy.
7	T.H.Mohamed Farooq, Judicial Magistrate No.II, Poonamallee.	Sub Judge, Perambalur vice Thiru A.Subramanian, transferred.
8	K.Ganesan, District Munsif, Chengalpattu.	Additional Sub Judge, Tindivanam in the existing vacancy.
9	S.Malarmannan, Principal District Munsif, Salem.	Sub Judge, Ambasamudram in the existing vacancy.
10	Daniel Haridoss, XV Metropolitan Magistrate, George Town, Chennai.	II Additional Sub Judge, Villupuram in the existing vacancy.

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Sl. No	Name and Designation <i>Thiru / Tmt. Selvi</i>	On promotion, posted as
11	R.Kannan, Judicial Magistrate, Uthamapalayam.	Sub Judge, Theni in the existing vacancy.
12	P.Suresh Kumar, Principal District Munsif, Dindigul.	III Additional Sub Judge, Madurai vice Thiru K.R.Mathurasekaran, transferred.
13	G.Bhuvaneswari, Judicial Magistrate No.II, Sankari.	Sub Judge, Bhavani in the existing vacancy.
14	T.Sundaramoorthy, Judicial Magistrate No.II, Tiruvannamalai.	Sub Judge, Tiruvarur in the existing vacancy.
15	C.Vijayakumar, Judicial Magistrate No.VI, Tiruchirappalli.	II Additional Sub Judge, Tiruchirappalli vice Thiru P.Jayaraj, transferred.
16	A.K.Mehbub Alikhan, Principal District Munsif-cum-Judicial Magistrate, Lalgudi.	Sub Judge, Paramakudi in the existing vacancy.
17	G.Vijayarani, VIII Metropolitan Magistrate, George Town, Chennai.	II Metropolitan Magistrate, Egmore, Chennai vice Thiru M.Selvam, transferred.
18	N.Ramakrishnan, Principal District Munsif, Bhavani.	Special Sub Judge-II, Special Sub Court to deal with MCOP Act Cases, Salem vice Thiru M.Dakshinamoorthy, transferred.
19	A.Dhanasekaran, Judicial Magistrate, Tiruvaiyaru.	Principal Sub Judge, Thanjavur in the existing vacancy.
20	R.Rajkumar, Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur.	Additional Sub Judge, Kumbakonam vice Thiru M.Sivaprakasam, transferred.
21	M.Rajalakshmi, Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing Cases, Coimbatore.	Special Sub Judge, Special Sub Court to deal with MCOP Act Cases, Coimbatore in the existing vacancy.
22	K.Kayathri, Principal District Munsif, Cuddalore.	Sub Judge, Uthamapalayam in the existing vacancy.
23	A.Geetha, Judicial Magistrate, Mobile Court, Madurai.	Additional Sub Judge, Thanjavur in the existing vacancy.
24	M.Ezhilarasi, Principal District Munsif, Tindivanam.	III Additional Sub Judge, Tiruchirappalli vice Thiru K.Subramanian, transferred.

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Sl. No	Name and Designation <i>Thiru / Tmt. Selvi</i>	On promotion, posted as
25	G.Nagarajan,	Sub Judge, Thoothukudi vice

Sl. No	Name and Designation <i>Thiru / Tmt. Selvi</i>	On promotion, posted as
	Judicial Magistrate, Mobile Court, Coimbatore.	Thiru N.Sivathanu, transferred.
26	S.Jeya Singh, Principal District Munsif, Madurai.	Additional Sub Judge, Tirunelveli vice Thiru T.V.Anilkumar, transferred.
27	L.Abraham Lincoln, XIV Metropolitan Magistrate, Egmore, Chennai.	Sub Judge, Kovilpatti vice Ms.S.Malarmathy, transferred.
28	R.Malathi, Judicial Magistrate No.I, Thanjavur.	Special Sub Judge, Special Sub Court to deal with MCOP Act Cases, Tiruchirappalli in the existing vacancy.
29	P.Indhirani, Judicial Magistrate, Avinashi.	Additional Sub Judge, Virudhachalam, vice Ms.M.Akila Shalini, transferred.
30	K.Vanitha, Principal District Munsif, Tirukoilur.	IV Additional Sub Judge, Madurai vice Thiru R.Nambi, transferred.
31	S.Raju, Judicial Magistrate, Ambattur.	II Additional Sub Judge, Nagercoil vice Thiru A.S.Ravi, transferred.
32	M.Bala Kumar, District Munsif, Palani.	Additional Sub Judge, Tenkasi, vice Thiru N.Manivannan, transferred.
33	M.Chenkamalaselvan, Judicial Magistrate No.VIII, Coimbatore.	Special Judge, Nagercoil in the existing vacancy.
34	J.Tamilarasi, Judicial Magistrate No.II, Pollachi.	On deputation, posted as Secretary, District Legal Services Authority, Tirunelveli in the existing vacancy.
35	A.Saravanakumar, Principal District Munsif-cum-Judicial Magistrate, Karaikudi.	Sub Judge, Sankarankoil vice Thiru K.Jeyaraj, transferred.
36	R.Thangavel, Judicial Magistrate No.VI, Salem.	II Additional Sub Judge, Salem vice Thiru L.S.Sathiyamurthy, transferred.
37	G.Sanathi, X Judge, Court of Small Causes, Chennai.	Additional Sub Judge, Tiruvannamalai vice Thiru N.Krishnasamy, transferred.
38	A.Karnan, Judicial Magistrate, Mobile Court, Erode.	On deputation, posted as Secretary, District Legal Services Authority, Thoothukudi vice Thiru K.Karunanithi, transferred.

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II

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

Sl. No	Name and Designation (1) <u>Thiru / Tmt / Selvi</u>	Transferred and posted as (2)
1	M.Selvam, II Metropolitan Magistrate, Egmore, Chennai.	Chief Judicial Magistrate, Tiruvallur vice Thiru J.Justin David, promoted.
2	N.Muralidharan, Sub Judge, Sathyamangalam.	Special Judge, Special Court for trial of Cases under Prevention of Corruption Act Cases, Coimbatore in the existing vacancy.
3	K.Karunanithi, Secretary, District Services Authority, Thoothukudi.	Sub Judge, Udumalpet in the existing vacancy.
4	K.Jeyaraj, Sub Judge, Sankarankoil.	Sub Judge, Tiruppur in the existing vacancy.
5	R.Vasanthi, Principal Sub Judge, Virudhachalam.	Sub Judge, Neyveli in the existing vacancy.
6	S.Malarmathi, Sub Judge, Kovilpatti.	Sub Judge, Attur in the existing vacancy.
7	N.Krishnasamy, Additional Sub Judge, Tiruvannamalai.	Principal Sub Judge, Villupuram in the existing vacancy.
8	A.Manimozhi, Special Sub Judge, Special Sub Court to deal with MCOP Act Cases, Madurai.	Sub Judge, Sathyamangalam vice Thiru N.Muralidharan, transferred.
9	K.Jeyakumar, I Additional Sub Judge, Madurai.	Additional Chief Judicial Magistrate, Madurai in the existing vacancy.
10	V.Padmanabhan, Principal Sub Judge, Kumbakonam.	Additional Chief Judicial Magistrate, Kumbakonam in the existing vacancy.
11	R.Nambi, IV Additional Sub Judge, Madurai.	II Additional Sub Judge, Madurai vice Ms.Irusan Poonguzhali, transferred.
12	K.R.Mathurasekaran, III Additional Sub Judge, Madurai.	I Additional Sub Judge, Madurai vice Thiru K.Jeyakumar, transferred.
13	Irusan Poonguzhali, II Additional Sub Judge, Madurai.	Principal Sub Judge, Madurai in the existing vacancy.
13	N.Manivannan, Addl., Sub Judge, Tenkasi	Principal Sub Judge, Tenkasi in the existing vacancy.

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Sl. No	Name and Designation (1) <u>Thiru / Tmt / Selvi</u>	Transferred and posted as (2)
14	K.Subramanian, III Additional Sub Judge, Tiruchirappalli.	I Additional Sub Judge, Tiruchirappalli in the existing vacancy.
15	P.Jayaraj, II Additional Sub Judge, Tiruchirappalli.	Principal Sub Judge, Tiruchirappalli in the existing vacancy.
16	M.Dakshinamoorthy,	Special Sub Judge-I, Special Sub Court to

Sl. No	Name and Designation (1) <i>Thiru / Tmt / Selvi</i>	Transferred and posted as (2)
	Special Sub Judge-II, Special Sub Court to deal with MCOP Act Cases, Salem.	deal with MCOP Act Cases, Salem in the existing vacancy.
17	M.Sivaprakasam, Additional Sub Judge, Kumbakonam.	Principal Sub Judge, Kumbakonam vice Thiru V.Padmanabhan, transferred.
18	T.V.Anilkumar, Additional Sub Judge, Tirunelveli.	Principal Sub Judge, Tirunelveli in the existing vacancy.
19	M.Akila Shalini, Additional Sub Judge, Virudhachalam.	Principal Sub Judge, Virudhachalam vice Ms.R.Vasanthi, transferred.
20	A.S.Ravi, II Additional Sub Judge, Nagercoil.	I Additional Sub Judge, Nagercoil in the existing vacancy.
21	L.S.Sathiyamurthy, II Additional Sub Judge, Salem.	I Additional Sub Judge, Salem vice Thiru D.V.Anand, transferred.
22	D.V.Anand, I Additional Sub Judge, Salem.	Principal Sub Judge, Salem in the existing vacancy.

III

In partial modification of the orders issued in High Court's Notification No.119/2013, dated 24.06.2013, the following revised order is issued :

Ms. G.Vijayalakshmi, Special Judge, Special Court for trial of cases under Prevention of Corruption Act Cases, Chennai is retained in the present post.

(This cancel the order of postings issued in respect of Ms.G.Vijayalakshmi, vide Serial No.18 in High Court's Notification No.119/2013, dated 24.06.2013.)

HIGH COURT, MADRAS
DATED : 29.06.2013.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL